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Department of Environment
Government of West Bengal

Prani Sampad Bhawan, 10A, Block - LA, Sector - III, Salt Lake, Kolkata-700106

Memo No. EN/643/3C-19/2019 (Part-IV)

Dated: 29/03/2023

From:-
Smt. Roshni Sen, IAS
Principal Secretary,
Environment Department
Govt. of West Bengal

To
The Registrar General,
National Green Tribunal
Principal Bench
Faridkot House
Copernicus Marg
New Delhi - 110001.

Sub: Half Yearly compliance report of State of West Bengal.

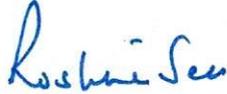
Ref: Orders of Hon'ble National Green Tribunal passed in connection with O.A NO. 606/2018 (Re. Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues).

Sir,

Enclosed please find the Half Yearly compliance report of State of West Bengal in respect of Solid Waste Management and Liquid Waste Management in the state of West Bengal prepared in terms of the order of Hon'ble National Green Tribunal dated 01.09.2022 and 21.12.2022.

This report has been compiled on the basis of the compliance reports obtained from Urban Development & Municipal Affairs Department, Panchayat and Rural Development Department.

This is for your information and necessary action please.


Principal Secretary,
Environment Department

Encl: As stated



**Before the National Green Tribunal,
Principal Bench, New Delhi**

**Report of Government of West Bengal regarding
Compliance of Solid Waste and Liquid Waste
Management**

In Original Application :- 606/2018

(Re. Compliance of Municipal Solid Waste Management Rules,2016)

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Synopsis

The Department of Environment, Government of West Bengal has received the present status report of compliance with regard to the Solid Waste Management from State Urban Development Agency and Panchayat Rural Development Department and also received progress reports of Liquid Waste Management and Utilization of Dedicated Ring Fenced Account from Department of Urban Development and Municipal Affairs Department, Government of West Bengal. In compliance to the order dated 01.09.2022 of the Hon'ble National Green Tribunal, Principal Bench, Government of West Bengal has created the Ring fenced the Account of amount Rs. 3,500 crores and the said compliance report was filed before the Tribunal.

As per the reports obtained from different Stake holders present status is as follows:-

Solid Waste Management:- In Urban West Bengal total quantity of Municipal Solid Waste generated and collected is 13,469 TPD to the disposal site. Approximately 62% of waste is segregated for further processing as per Solid Waste Management Rules, 2016 and transported. State policy and strategies along with DPR have been prepared and notified for all 125 ULB's. In West Bengal 123 dumpsite has been identified. Bio-mining has commenced in 84 dumpsites. Till date 26 dumpsites has been cleared. A detailed report of State Urban Development Agency(SUDA) in the format prepared by the Central Pollution Control Board is annexed as ANNEXURE - A.

The compliance report of the Panchayat and Rural Development Department, Government of West Bengal with regard to Solid Waste Management is annexed as ANNEXURE - B.

Liquid Waste Management :- Presently in West Bengal 1749.6 MLD liquid wastes are being treated through 46 STPs and East Kolkata Wetland. 10 STPs of 192.6 MLD is under construction and 6 STPs of 246.7 MLD is under renovation. There are also 30 STPs of 691 MLD capacity, under proposal or tender stage.

Utilization of Ring Fenced Fund :- Till date out of Rs. 3,500 Crores, Rs. 46.55 Crores has been spent for the purpose of Solid Waste Management and Liquid Waste Management as per direction of Hon'ble National Green Tribunal.

Report of Urban Development and Municipal Affairs Department, Government of West Bengal regarding Liquid Waste Management and Utilisation of Ring Fenced Fund is annexed as ANNEXURE- C.

Monitoring mechanism:-

As per from departmental monitoring, the Chief Secretary, Government of West Bengal has held meeting to review the progress on 14.02.2023. Minutes of the meeting are also annexed as ANNEXURE - D.

C.N.	Questions	Remarks			
1	Numbers of ULBs		125		
2	Over all waste management status in States/UTs				
a	Quantity of MSW generated (TPD)		13469		
b	Quantity of MSW collected (TPD)		13449		
c	Quantity of MSW segregated & transported (TPD)		8364		
d	Quantity of MSW processed (TPD)		3053		
e	Quantity of MSW disposed in secured land fill site (TPD)		1187		
f	Gap in Solid Waste Management UTs (TPD) [2(a)- 2(d)- 2(e)]		9229		
g	Solid Waste Management Plan	State Policy and Strategy Notified and DPR of 125 ULBs prepared.			
3	Waste Collection	Existing	Target	Gap	Timeframe
a	ULBs in which waste door-to-door collection is implemented(No.)	125	125	0	-
b	ULBs in which segregation of waste is implemented (No.)	122	125	3	December, 2023
c	ULBs in which transportation of segregated waste is implemented (No.)	122	125	3	December, 2023
4	Waste Processing				
a	<u>Material Recovery facilities</u>				
(i)	Total Capacity (TPD)	676	1645	969	
(ii)	Number	132	466	334	December, 2023
(iii)	Number of ULBs covered	71	125	54	December, 2023
b	<u>Recycling</u>				
(i)	Total Capacity (TPD)	676	1645	969	
(ii)	Number	134	466	332	December, 2023
(iii)	Number of ULBs covered	71	125	54	December, 2023
c	<u>Composting</u>				
(i)	Total Capacity (TPD)	3029.8	6855	3825.2	December, 2023
(ii)	Number	62	125	63	In the event of Installation of machineries already matured tenders a total of 6603 TPD MSW will be processed which is 48% of total MSW
(iii)	Number of ULBs covered	67	125	58	December, 2023
d	<u>Biomethanation</u>				
(i)	Total Capacity (TPD)	17	500	483	*No. of units to be developed as per requirement and as per recommendation of State Level Task Force.
(ii)	Number	2			
(iii)	Number of ULBs covered	2			
e	<u>RDF</u>				To be developed if needed.
(i)	Total Capacity (TPD)	NIL			
(ii)	Number	NIL			
(iii)	Number of ULBs covered	NIL			
f	<u>Waste to Energy Plants</u>				To be developed if needed.
(i)	Total Capacity (TPD)	6.2			
(ii)	Number	1			

[Signature] 09/03/2023

	(iii)	Number of ULBs covered	1			
4		Waste Disposal				
a		Landfill				
	(i)	Total Capacity (T)	1187	2742	1555	December, 2023
	(ii)	Number	6	26	20	
	(iii)	Number of ULBs covered	12	125	113	
5		Legacy Waste Waste management				
a		Number of dumpsites (No.)	123			
b		Quantity of Waste dumped at dumpsites (Tons)	110.20 lakh			
c		Number of dumpsites cleared (No.)	26			
d		Number of dumpsites in which biomining has commenced (No.)	84			
e		Time frame for clearing all dumpsites	December, 2024			
6		Other Information				
a		Information regarding development of model towns/cities/villages	Action plan prepared. Based on that, waste processing facilities are in the process of development for making these Model Cities SWM compliant within December, 2023. Intensive IEC activities undertaken.			
b		Creation of Environmental cell	Yes			
c		Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management	Procured through GeM			

Improvements Since Last Hearing					
		Item	Present Status	Status at the time of last hearing	Whether directed timelines have been adhered or not ?
1		Door-to-door collection (%)	99.85	99.84	Yes. But due to outbreak of second wave of Covid 19 and heavy rain Progress hampered to some extent.
2		Source segregation of waste (%)	62.09	43.22	
3		Waste Processing (TPD)	3053	3047	
4		Dumpsites capped (No.)	1	1	
5		Dumpsites Bio-remediated (No.)	26	5	

[Signature]
08/21/2023

GOVERNMENT OF WEST BENGAL
PANCHAYATS & RURAL DEVELOPMENT DEPARTMENT
Joint Administrative Building (6th to 10th Floors), HC-7, Sector-III
Bidhannagar, Kolkata-700106



No. 1449(2)-PRD-24023(11)/1/2020

Dated 06.03.2023

From: Mission Director, SBM (G) &
Additional Secretary to the Govt. of West Bengal

To: 1) Chief Executive Officer
Kolkata Metropolitan Development Authority
2) Additional Secretary to the Govt. of West Bengal
Department of Environment

Sub: Status report on SLWM in January 2023 on the directives of Hon'ble NGT – reg.

Madam/ Sir,

With reference to the subject cited above, please find status report on Solid & Liquid Waste Management (SLWM) for the month of January 2023 in respect of 69 Model GPs in connection with the compliance of directives of Hon'ble National Green Tribunal as per the O.A. No. 606/ 2018 for your kind perusal and necessary action.

Yours faithfully,

Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

Status report on Solid Waste Management in 69 NGT model GPs (also LWM)
(as per O.A. No. 606/2018 of the directives of Hon'ble NGT)
(as on 31.01.2023)

Sl. No.		Item	Performance
1.	General Profile	No. & Name of Districts involved	23
2		No. of Blocks involved	66
3		No. of GPs involved	69
4		No. of Sansad involved	1,048
5		No. of total household of Gram Panchayats	3,05,229
6	Progress of SWM	No. of GPs where IEC done	56
7		No. & Name of Districts where SWM activity undertaken	23
8		No. of Blocks where SWM activity undertaken	66
9		No. of GPs where SWM activity undertaken	69
10		No. of Sansad where SWM activity undertaken	541
11		Total no. of household covered by SWM	1,13,065
12		No. of GP for which DPR has been prepared	69
13		No. of GP for which DPR has been approved by P&RD Department	69
14		No. of household where composting is done at household level	16,703
15		No. of GP wherein land has been identified for CPU	67
16		No. of GP wherein CPU is under construction	0
17		No. of GP wherein construction of CPU is completed	60
18		No. of GP where CPU is functional	51
19		No. of household where segregation is done	48,631
20		No. of households wherefrom solid waste is collected	59,372
21		Quantity of biodegradable waste collected (Kg/ day) in January'23	28,131.00
22		Quantity of non-biodegradable waste collected (Kg/ week) in January'23	48,964.00
23		Quantity of compost produced (Kg/month) in January'23	50,504.40
24		Quantity of compost marketed (in Kg/ month) in January'23	26,461.00
25		Quantity of recyclable items sold (in Kg/ month) in January'23	7,372.00
26		Total revenue earned (per month) (Rs. in Lakh) in January'23	10.77
27		No. of GPs where use of plastic (< 75 micron) banned	46
28		No. of GPs where networking of vendors for recyclable wastes done	12
29		No. of PWMU established	0
30	Progress of LWM	Total no. of private tube well	37,399
31		Total no. of private tube well with platform	22,995
32		Total no. of private tube well with soakpit	12,538
33		Total no. of public tube well	31,305
34		Total no. of public tube well with platform	17,499
35		Total no. of public tube well with soakpit	9,624
36		Total no. of ponds where duckweed cultivation is done	517
37		Total no. of beautification project undertaken	41
38		Total no. of saplings planted in last 2 years	3,50,227



Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

Nandini Ghosh, IAS
Senior Special Secretary



Annexure-C
DEPARTMENT OF URBAN
DEVELOPMENT & MUNICIPAL AFFAIRS
GOVERNMENT OF WEST BENGAL
"Nagarayan" DF-8, Sector - 1,
Salt Lake, Kolkata - 700 064
Ph. : (033) 2321-1121
E-mail : nandinighosh.jsudma@gmail.com
Date: 23.03.2023

Memo No. 45-Sr. Spcl Secy(NG)

To,
The Principal Secretary,
Environment Department,
5th Floor, Pranisampad Bhawan,
Block LB-II, Salt Lake, Sector III,
Bidhannagar, Kolkata – 700106

Sub: Compliance Report on the progress of Liquid Waste Management and dedicated Ring Fenced Account with respect to the order passed by Hon'ble NGT under OA No. 606/2018.

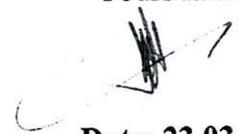
Madam,

With reference to the above subject, I am directed to attach herewith an Updated Report (as on 28th February 2023) with respect to the progress of **Liquid Waste Management and dedicated Ring Fenced Account** (held with SUDA).

This is for your kind perusal and further necessary actions.

Encl: Annexure-I,II, III.

Yours faithfully,


Date: 23.03.2023

Memo No. 45/1(20)-Sr. Spcl Secy(NG)

Copy forwarded for kind information to:

1. Principal Secretary, Department of UDMA & Executive Chairperson, WBSPMG
2. CEO KMDA
3. Commissioner in the rank of Principal Secretary, KMC
4. Member Secretary, WBPCB
5. Executive Director (Projects), NMCG
6. Executive Director (Technical), NMCG
7. Program Director, WBSPMG
8. Director, SUDA
9. Additional Secretary, Budget wing, Department of UD & MA
10. Assistant Project Director, WBSPMG
11. Chief Technical Advisor, WBPCB
12. Regional Director, CPCB
13. Director General, Tolly Nullah
14. Director General, Drainage, KMC
15. Director General, GAP KMDA
16. Chief Engineer, MED
17. Chief Engineer, GAP, KMDA
18. Chief Engineer, PHE
19. Special Law Officer, Department of UD & MA
20. Engineering Wing, WBSPMG


Senior Special Secretary

Annexure-I**Status of Liquid Waste Management in the Urban Areas of the State of West Bengal
updated as on 28th February 2023 for HNGT OA No. 606 of 2018.****I. Details of Sewage Treatment Plant (Urban Area):**

- | | |
|--|---------------|
| a. Existing no. of operational STPs including East Kolkata Wetland and Primary Treatment facilities: | 47(1749.6MLD) |
| b. No. of STPs under construction | 10 (192.6MLD) |
| c. No. of STPs under renovation | 6(246.7 MLD) |
| d. No. of STPs under proposal/tender stage | 31 (708 MLD) |

II. Total Treatment Capacity (a+b+c+d)

2896.6MLD



(Nandini Ghosh, IAS)
Senior Special Secretary,
Department of UD & MA

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

Annexure-II

Details of operational STPs in the State EA=Executing Agency

No.	River/Coastal Stretch	EA	Location	Existing STP Capacity (MLD)
1.	Ganga	KMDA	Jagaddal Bhatpara New	31.00
2	Ganga	KMDA	Shyamnagar	10.00
3	Ganga	KMDA	Jagaddal Bhatpara old	9.50
4	Ganga	KMDA	Kankinara STP, Madrail, Bhatpara	10.00
5	Ganga	KMDA	STP Kalyani-I	11.00
6	Ganga	KMDA	STP Kalyani-II	10.00
7	Ganga	KMDA	Gayeshpur	8.33
8	Ganga	KMDA	Bansberia	0.30
9	Ganga	KMDA	Konnagar	22.00
10	Ganga	KMDA	Naihati	11.56

11	Vidyadhari	KMC	Bangur 470	52
12	Ganga	KMC	Garden Reach	57
13	Ganga	KMC	Keorapukur	45
14	Vidyadhari	KMC	Baghajatin	15
15	Vidyadhari	KMC	Hatisur	10
16	Ganga	PHED	Nabadwip Municipality Nadia	10
17	Ganga	PHED	Katwa Municipality, PurbaBurdwan	4.36
18	Ganga	PHED	Diamond Harbour Municipality	2.03
19	Ganga	PHED	Murshidabad Municipality	1.96
20	Ganga	MED	JiagunjAzimgunj Takia Oxidation Pond	0.69
21	Ganga	MED	JiagunjAzimgunj Takia Oxidation Pond	0.69
22	Vidyadhari	UDMA (SLRDC)	Kestopur	27.24
23	Coastal	PHED	DighaSankarpur Development Area	6.7

24	Vidyadhari	PHED	New Town Kolkata (Action Area IIC) 471	31
25	Vidyadhari	PHED	New Town Kolkata (Action Area IIB)	14
26	Ganga	KMDA	Barrackpore	18.00
27	Ganga	KMDA	Barrackpore	6.00
28	Ganga	KMDA	Halisahar	16.00
29	Ganga	KMDA	Budge-Budge	9.33
30	Vidyadhari	PHED	New Town, Rajarhat Action Area- IIID	24
31	Ganga	KMDA	Nabadwip	9.50
32	Vidyadhari	KMC	East Kolkata Wetlands	910
33	Ganga	KMDA	Baidyabati	6.00
34	Ganga	KMDA	Bhadreswar	7.60
35	Ganga	KMDA	Garulia	7.9
36	Ganga	KMDA	Chandannagar, Khalisani, Chinsurah- Hooghly	18.16

37	Ganga	KMDA	Chandannagar, Khalisani, Chinsurah-Hooghly 472	4.50
38	Ganga	KMDA	Titagarh	4.50
39	Ganga	KMDA	Titagarh	4.50
40	Ganga	KMDA	Bandipur (Khardaha)	14
41	Ganga	KMDA	Naihati	6.50
42	Ganga	KMDA	Panihati	12.00
43	Vidyadhari	NKDA, PHED	DhilerBheri	150
44	Damodar	DMC	Durgapur City Centre	1
45	Ganga	KMDA	Kanchrapara	18
46	Mirik Lake	MED	Mirik	1.5
47	Dwarka	PHED	Tarapith	4.25
Primary Treatment			Kaljani/Karola/Mayurakshi/Shilabati/Kansi/Rupnarayan/Dwarkeswar/Jalangi Rivers	95
Total				1749.6

Details of STPs in the State under Renovation
EA- Executing Agency

No.	River/Coastal Stretch	EA	Location	Existing STP Capacity (MLD)	Compliance Status of STP
1.	Ganga	KMDA	Balli (Kona)- Kona, Chakpara(AnandanagargramPanchayet)	62.00	Likely date of completion Sept-2023.
2.	Ganga	KMDA	Howrah-Arupara	65.00	Likely date of completion Sept-2023.
3.	Ganga	KMDA	Kamarhati - Baranagar -Kamarhati, Mathkol, near Belgachia Metro Car Shed	60.00	Likely date of completion Sept-2023.
4.	Ganga	PHED	BerhamporeMurshidabad	3.7	Under Rejuvenation
5.	Mahananda	SJDA	Mahananda Left Bank, Siliguri	32	Under: Rejuvenation
6.	Mahananda	SJDA	Jorapani&FuleswariRiver, Siliguri	24	Under Rejuvenation
Total				246.7	

Details of under Construction STPs in the State

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EA-Executing Agency

No.	River/Coastal Stretch	EA	Location	Capacity of the plant in MLD	Completion Timeline
1.	Ganga	KMC	Joka	45	August 2023
2.	Ganga	KMC	M.G. Road	40	August 2023
3.	Ganga	KMDA	Baharampore	3.50	Aug, 2023
4.	Ganga	KMDA	Raghunathganj	5.00	Aug, 2023
5.	Ganga	KMD	Jangipur	8.00	Aug, 2023
6.	Ganga	KMC	Rania	23	August 2023
7.	Churni	KMDA	Sreenathpur	4	November, 2023
8.	Churni	KMDA	Silver Jubilee Road	2.6	November, 2023
9.	Ganga	KMDA	Hooghly-Chinsurah	26.5	July 2023
10.	Ganga	KMDA	Maheshtala	35	June 2024
Total				192.6	

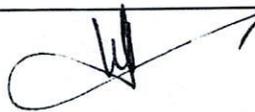
Details of proposed STPs in the State

475
EA-Executing Agency

No.	River/Coastal Stretch	EA	Location	Capacity of the STP proposed in MLD
1.	Ganga	KMC	Bansdroni (TNP)	11.6
2.	Ganga	KMC	Golf Green (TNP)	3.5
3.	Ganga	KMC	Birji Road (TNP)	10
4.	Ganga	KMC	L.S.10	16
5.	Ganga	KMC	DhankhetiNikashi	25
6.	Ganga	KMC	BhangaKhal, Garden Reach	35
7.	Vidyadhari	KMC	Borough-XII	70
8.	Churni	KMDA	Jianagar	5.2
9.	Ganga	KMDA	North-Barracpore	30
10	Ganga	KMDA	North-Barracpore	8
11	Ganga	MED	Katwa	11

12	Ganga	MED	Katwa 476	2.5
13	Ganga	MED	Santipur	18.1
14	Ganga	MED	Chakdah	15
15	Ganga	MED	Murshidabad	2.9
16	Ganga	MED	Jiaganj-Azimganj	1.5
17	Ganga	MED	Diamond-Harbour	10.4
18	Ganga	KMDA	Uluberia	11
19	Ganga	KMDA	Kestopur	41
20	Vidyadhari	KMDA	Baranagar	8.7
21	Vidyadhari	KMDA	North Dumdum	33
22	Vidyadhari	KMDA	South Dumdum	27
23	Vidyadhari	BMC	Bidhannagar	7.5
24	Mahananda	SIDA	West Bank	48

25	Damodar & Barakar	KMDA	4 STPs in Durgapur/Asansol	477	69.5
26	Ganga	KMDA	Champdani		30
27	Ganga	KMDA	Serampore		130
28	Ganga	KMC	Garden Reach (New STP)		65
29	Ganga	KMC	Keorapukur (Additional Capacity)		5
30	Ganga	KMDA	Krishnanagar		13.8
Total		31 STPs			708


 (Nandini Ghosh, IAS)
 Senior Special Secretary,
 Department of UD & MA

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

Updated status report on the Ring Fenced Public Fund Account as per directions of the Hon'ble NGT in O.A 606/2018 dated 01.09.2022

In compliance with the direction of the Principal Bench of the Hon'ble NGT in the order dated 1st September, 2022, Finance Department had accorded sanction vide U.O No.3406 dated 28.10.2022 for opening of Ring Fenced Public Fund Account by depositing Rs.3500 crore as the compensation for damage to the environment due to violation of the relevant sections of the NGT Act in the State. The said account is to be operated as per directions of the Chief Secretary and utilized for restoration measures, including preventive discharge of untreated sewage and solid waste treatment/ processing facilities, as per appropriate mechanism for planning and execution in pursuance of the aforesaid order of the Hon'ble NGT.

Finance Department had further permitted to transfer this fund to the Public Account of SUDA (Solid Waste Management fund) as a separate Ring Fenced Account. Fund released by the Finance Department is specified in the U.O no.3405, 3406 & 3407, all dated 28.10.2022. Accordingly, SUDA had opened a Ring Fenced Public Fund Account with the PAO-III as a separate Deposit Account under the scheme description 'Solid & Liquid Waste Management Fund', for depositing Rs. 3500 Crore in pursuance of the Order.

The Finance Department (Gr-N) vide U.O. No. 3406 dtd. 28.10.2022 had opened new heads of account '8448-00-120-Other funds-159-Solid and Liquid Waste Management Fund-07-Deposit [Receipt side]" and '8448-00-120-Other funds-159-Solid and Liquid Waste Management Fund-23-Withdrawal [Disbursement side]" towards deposit of this Rs. 3500.00 Crore .

Till date out of this Rs 3500 crores, Rs 46,55,28,351 (Rs 46.55 crores) has been spent for the purposes as mandated by the order of Hon'ble NGT and the present balance is Rs 3453,44,71,649 (3453.45 crores).

Liquid Waste Management

At present, the STPs for Liquid Waste Management are getting constructed out of the funds from NMCG, AMRUT, State Fund. Fund from this ring fenced account will be utilized for future purposes as and when required.



(Nandini Ghosh, IAS)
Senior Special Secretary,
Department of UD & MA

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

Minutes of the Meeting on the progress of Liquid Waste Management and Legacy Waste Management in West Bengal under the Chairmanship of Hon'ble Chief Secretary, West Bengal.

Date: 14/02/2023 at 10:30 A.M.

Venue: 13th Floor, Conference Hall, Nabanna, Howrah.

Hon'ble Chief Secretary welcomed all the Officers participated in the meeting through physical and virtual mode (List enclosed) and initiated the discussion. He asked Nandini Ghosh, IAS, Program Director, WBSPMG to start presentation with particular reference to the decisions taken and instruction given in the last Meeting held on 7.11.2022.

The decision taken in the Meeting are as follow:

1. Preparation of Master Plan for Urban areas in West Bengal for Liquid Waste Management keeping in view the projected population in 2037:

A Master Plan for the State of West Bengal for Sewerage Generation in Urban areas vis-à-vis gap between existing and Planned Treatment Capacity considering the projected Urban population in 2037 and construction of STPs, FSTPs from funding under NMCG, AMRUT, SBM II & State funding for mitigating the gap in a phased manner, is decided to be prepared.

Action-WBSPMG and KMDA

2. Projects sanctioned under NG II of NMCG Program in the State of West Bengal:

Program Director, WBSPMG stated that there is a budgetary provision for West Bengal for the year 2022-23 for a sum of Rs. 2885 Crore out of which Rs. 1020.77 Crore has already been sanctioned under different Projects. Projects for Rs. 1108.07 Crore has been submitted with the NMCG and it is under their consideration. The DPRs for balance fund of Rs. 751 Crore is being submitted to NMCG by 31st March, 2023.

Action-WBSPMG and KMDA

3. Status of House to House Connection:

60% of the work of House to House connection for the six numbers of functional STPs have been completed and balanced 40% work is under progress. Department of UD & MA has prayed some more time before Chief Secretary for the balance execution. Principal Secretary, UD & MA Department, pointed out that the matter of House to House Connection is dealt with by the ULBs out of the State Fund sanction.

Action-Department of UD & MA and KMDA

4. Re-use of Treated Water:

The matter of re use of Treated Water was discussed and it is informed by the Program Director, WBSPMG that as on date 20% of Treated Water is in use now for activities like Gardening, Pisciculture, Road Washing, Car Washing. WBSPMG has been conducting intensive Mass Awareness Program for promoting the use of treated water for the above mentioned use, so that the valued potable drinking water can be saved.

Action-WBSPMG

5. Mandatory display of Design Parameter:

Design Parameter are being displayed in STP sites, so that the real time water quality data can be compared with them. Also, the work of integrating the Static Data and Design Parameters in the Paribesh App of WBPCB should be taken into priority.

Action-WBSPMG and WBPCB

6. In course of Discussion the Hon'ble Chief Secretary directed to look after the following few issues for execution:

i) Solar Power Plant:

Chief Secretary pointed out that today is the time for using Solar and non-conventional Energy as these are pollution free and renewable. We have to explore the possibility of setting up of Solar Energy Plant in all the existing and forthcoming STPs and FSTPs mandatorily. He also said that by installing Solar Energy Plant the expenditure of Energy for O&M Phase can be reduced considerably.

Action-WBSPMG, KMDA and KMC

ii) Use of Aerobic Bacterial Technology in STPs:

MS WBPCB stated that the result of charging of Aerobic Bacterial Technology in STPs, Pumping Stations, Septic Tanks on pilot basis is quite satisfactory and in the long run it will help reduce Faecal coliform to a large extent. The use of this technology can be promoted commercially and to start with, it may be used in the large housing complexes, hospitals and later on Municipalities can be included in a phased manner.

Action-Department of UD & MA and WBPCB

7. **Legacy Waste Management:**

The status of Legacy Waste Management was presented by the PD, WBSPMG and the Chief Secretary directed to complete the work in all pending site early. He expressed his concern on the generation of RDF from the Legacy Waste site. He directed that the Agency should take care of the RDF removal immediately otherwise penal action will be taken against them. He also pointed out to talk with the Cement Industries for use of RDF as fuel.

Action-Department of UD & MA and KMDA

8. **Incremental Progress since last review meeting held in November, 2022:**

The Incremental Progress achieved on the work done under different projects since the last review meeting held in November, 2022 were discussed and the progress was found to be satisfactory and the same is to be maintained.

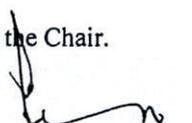
Action-WBSPMG

9. **Status of STPs, FSTPs under Bidding Stage in West Bengal:**

The status of STP, FSTPs under Bidding Stage in West Bengal were discussed and the Chief Secretary directed to complete the work keeping in view the targeted timeline.

Action-WBSPMG, KMDA and KMC

Having no other points to discuss, the meeting ended with a vote of thanks to and from the Chair.


Chief Secretary to
the Govt. of West Bengal

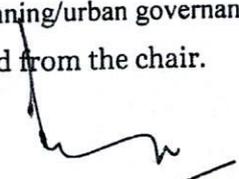
**Minutes of the Review Meeting on Solid Waste Management for
discussion on several issues of solid waste management**

In the Chair :	Chief Secretary to Government of West Bengal
Meeting Date :	14 th February, 2023
Meeting Venue :	Chief Secretary's Conference Hall (13 th Floor), Nabanna

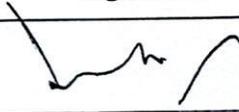
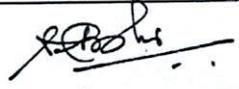
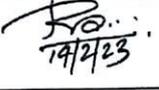
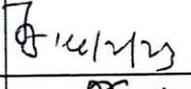
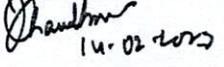
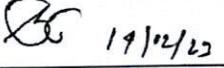
Chief Secretary to Government of West Bengal chaired the meeting.

At the outset, he welcomed all the members present and explained the discussion points of the meeting. A threadbare discussion was held regarding the agenda points and following decisions were taken :

1. It was decided that the Agencies engaged for Bio-mining and Bio-remediation of legacy waste shall be instructed to dispose of the Refuse Derive Fuel (RDF) converting it to Improved RDF.
 2. UD&MA Department has engaged Administrative Staff College of India (ASCI), Hyderabad as consultant for preparation of DPR on setting up of Waste to Energy Plant & Bio-CNG for Kolkata MC, Howrah MC and Bally Municipality. It was decided that tender will be floated within 1st week of March, 2023 for engagement of agency. Within July, 2023 the contract shall be awarded to the agency for starting the implementation of the project. It was further decided that within 20th February, 2023 land shall be identified for this purpose at Kolkata MC, Howrah MC, Siliguri MC, Bankura , Malda and Barrackpore. Within August, 2024 the processing shall be started developing the infrastructure.
 3. It was decided that special emphasis will be given on city cleanliness by way of ensuring 100% segregated collection and transportation and enforcing the legal directions. In this regard a SOP should be developed for ranking the cities and a competition shall be initiated from State Level initially for intra wards and then for intra ULBs and accordingly an incentive scheme shall be designed. West Bengal Pollution Control Board (WBPCB) will provide the fund for this competition and incentives.
 4. It was decided that an assessment shall be made on legacy and fresh cow dung (*gobor*) generation throughout the state, and identify 4-5 places like Haringhata, Dankuni etc. for setting up Gobor Gas Plant in PPP model. WBPCB shall work out on the best model already being implemented in the State and the Country what setting up Gobor Gas Plant in PPP model. The target should be setting up 4-5 Gobor Gas Plant within August, 2024.
 5. It was decided that UD&MA Department should re-visit for improved town planning/urban governance.
- With no other issue for discussion the meeting ended with vote of tanks to and from the chair.


**Chief Secretary to the
Government of West Bengal**

Attendance Sheet for the meeting held on 14.02.2023 at 10.30 a.m.
at NABANNA CS CONFERENCE HALL regarding Liquid & Solid
Waste Management under UD & MA Department, WB

Sl. No.	Name	Designation	Signature
1.			
2.	Khushi Ahmed	P. Secy UDMA	
3.	Binoed Kumar	MC KMC	
4.	Dr. Rajesh Kumar	MS WBPCB	
5.			
6.			
7.	Supriya Ghoshal	Director, SUDA	
8.	Guman Saha	CE(E/M), KMDA	
9.	Abbasul Islam	CE (P+MC), KMDA	
10.	Rajib Sadhu	CE, SDRSWH, KMDA	
11.	Prantik Ray	CE, GMP, KMDA	
12.	T. K. Gupto	CTA, WBPCB	
13.	Joly Chandhuri	Additional Secretary	
14.			
15.	Dr. Sujay Mitra	Chief Manager - Planning & Monitoring, SUDA	
16.	Dr. Sukdeb Das	DS(Law), UD & MA Dept	
17.			